

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1316
TO BE ANSWERED ON THE 30/07/2021

IMPLEMENTATION OF PM-KISAN IN CHHATTISGARH

1316. SHRI RAM VICHAR NETAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the main features of the Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN) along with the eligibility criteria for the scheme and number of farmers registered under the scheme in Chhattisgarh so far, number of farmers not yet registered and by when they would be registered;
- (b) the rules stipulated for registration under the scheme and whether some rules have changed, if so, the details thereof; and;
- (c) the details of farmers who have received benefits under the scheme in Chhattisgarh along with the amount and number of installments paid in this regard, district-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a): The Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN) is a Central Sector Scheme, being implemented since 1st December, 2018. The Scheme aims at providing financial assistance to landholding farmer families across the country, subject to certain exclusion criteria, to enable them to take care of expenses related to agriculture and allied activities as well as domestic needs. Under the Scheme, an amount of Rs. 6000/- per year is transferred in three 4-monthly installments of Rs.2000/- directly into the bank accounts of the farmers. Under the Scheme, the responsibility of identifying the beneficiaries and uploading their correct and verified data on PM-KISAN portal lies with the respective State/UT Government. After the validation of data received from States/UTs through Aadhar/PFMS/Income Tax database, benefits are transferred to the eligible beneficiaries.

All farmer families holding cultivable land irrespective of the size of land holding are eligible to get the benefits under the Scheme, subject to certain exclusion criteria relating to higher income status:

The number of farmers registered under the scheme in Chhattisgarh as on 23-07-2021 is 36.78 lakhs.

The PM-KISAN is a continuous and ongoing Scheme under which the benefits are released to the beneficiaries after their correct and verified data is received from the respective State/UT Governments and the same has successfully been validated through Aadhar/PFMS/Income tax database at various levels. Responsibility of identifying the landholder farmer family eligible for benefit under the scheme shall be of the State/UT Government.

(b): Concerned State Nodal Officer and his team are responsible for identification and registration of farmers after verification, for getting benefits under the scheme as per the provisions laid down in the detailed operational guidelines of the scheme. There has been no change in the Rules.

(c): So far 8 installments have been released under the scheme since its inception. Farmers get the benefits starting from the period of registration and for all subsequent periods. The district-wise details of farmers who have received benefits under the Scheme in Chhattisgarh along with the amount, is enclosed at **Annexure-I**.

Annexure-I

The District-wise details of beneficiaries in Chhattisgarh under PM-KISAN Scheme as on 23.07.2021

District Name	Unique beneficiary	Total Payment
BALOD	138,022	1,689,726,000
BALODA BAZAR	180,338	2,037,356,000
BALRAMPUR	73879	747,324,000
BASTAR	61631	720,022,000
BEMETARA	173,632	1,676,530,000
BIJAPUR	16075	260,200,000
BILASPUR	136,162	1,259,010,000
DANTEWADA	19274	333,690,000
DHAMTARI	110,362	1,288,062,000
DURG	90647	991,970,000
GARIYABAND	149,016	1,111,366,000
JANJGIR-CHAMPA	436,710	3,439,138,000
JASHPUR	86487	926,034,000
KABIRDHAM	137,419	1,471,018,000
KANKER	97073	1,201,330,000
KONDAGAON	64277	649,474,000
KORBA	115,764	1,210,248,000
KOREA	59103	666,190,000
MAHASAMUND	159,634	1,735,318,000
MUNGELI	84377	979,808,000
NARAYANPUR	9764	112,086,000
RAIGARH	219,054	2,066,418,000
RAIPUR	104,321	1,289,880,000
RAJNANDGAON	253,172	2,958,950,000
SUKMA	22714	235,530,000
SURAJPUR	111,842	1,125,540,000
SURGUJA	84547	978,748,000
Grand Total :	3,195,296	33,160,966,000
